

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 17 of 2022 (SZ)**

IN THE MATTER OF:

Permandlla Kiran Kumar
Medchal Malkajgiri District
Hyderabad

....Applicant(s)

VS

The State of Telangana
Rep.by its Secretary Public
Hyderabad and Ors

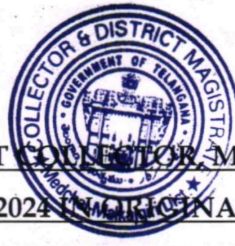
....Respondent(s)

REPORT OF THE DISTRICT COLLECTOR 4TH RESPONDENT

Place:Chennai
Date:30.09.2024



Counsel For 2ⁿRespondent
Mrs H.Yasmeeen Ali



REPORT OF THE DISTRICT COLLECTOR, MEDCHAL-MALKAJGIRI
DISTRICT (R4) DATED: 30-09-2024 ORIGINAL APPLICATION NO.17 OF
2022 (SZ) FILED BY SRI PERMANDLA KIRAN KUMAR, HYDERABAD

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It is kindly submitted that Sri Permandla Kiran Kumar, Hyderabad has sent a representation to the Chairman, Hon'ble NGT, Southern Zone Bench, Chennai regarding encroachment into the water bodies and the Forest land by the Real Estate Developers.

In this regard it is submitted that :

1) The Hon'ble NGT, Southern Zone, Chennai has passed orders in Original application No.17 of 2022 dt: 27-08-2024 which reads as follows:

"The District Forest Officer, Medchal has filed the report after the survey is done by the Regional Deputy Director, Survey, Settlements and Land Records. In this regard, let the District Collector, Medchal-Malkajgiri District file a report adverting to the report of the District Forest Officer".

2) In this regard it is submitted that as the District Collector, Medchal-Malkajgiri District was directed to file a report adverting to the report of the District Forest Officer clarification has been called for from the Regional Deputy Director, Survey, Settlements and Land Records on the objection raised by the Forest Officials in their report submitted to the Hon'ble NGT.

3) Accordingly, the Deputy Director, (MZ-II), O/o CSSLR, Hyderabad has submitted a report stating that in the report filed by DFO it is mentioned that the total area of Sy. No 19 is worked out to be only Ac 430.00 gts as against recorded area Ac 471.14 gts. He also mentioned that "the survey team has deliberately leftover the land to an extent of about 146 meters width over a length of about 900 meters i.e. starting from the point number from Sy. No.28 towards north and south side up to s.no 20", which is not correct. The survey was conducted by the then RDD, Hyderabad and gave report on 18-03-2023. Further as per the request of the District Forest Officer, Geo Coordinates were supplied based on the then RDD survey report on 22-08-2024.

4) In this regard, the DD (MZ-II) has submitted that the reasons for discrepancy of the area is due to the following.

"At the time of initial survey detail survey was conducted for patta lands only for the purpose of fixing land revenue, and in this process other Government Poromboke lands and waste lands which do not fetch land revenue were not surveyed in detail. As a result of this, discrepancies in the areas are noticed



especially in large extents of Government lands measurement, which are also called gut numbers.

In this case the Sy. No 28 has a tippon, there is an overlap of 100 meters between Sy. No.19 and 28 of Gajularamaram Village on northern side boundary, because at the time of preparing a map there may be plotting error. So there is an overlap of 100 meters between Sy. No.19 and 28 in the northern side boundary and also cross checked with the village Tri-junction point as requested by the forest department, still also found the same overlap of 100 meters between Sy. No.19 and 28 on the northern side boundary. This may be due to plotting error.

The area discrepancy of Sy. No.19 is due to because it is not surveyed at the time of initial survey and also there is no tippon available for the Sy. No.19 of Gajularamaram Village".

5) Basing on the above clarification also, the objection raised by the Forest Officials is still not addressed. Further we agree with the discrepancy raised by the Forest Department Officials, which needs to be addressed properly.

In view of the above, it is necessary that a revised joint survey may be conducted by involving the higher level officials of the Survey Department preferably by Joint Director, Survey Department, Office of the Commissioner Survey Settlement and Land Records, Telangana State. The Official Respondent will adhere to the any directions issued by the Hon'ble National Green Tribunal.

Date: 30-09-2024
Place: Secunderabad.

Gowthly
District Collector
Medchal-Malkajgiri District
COLLECTOR
Medchal-Malkajgiri Dist.